

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 632/MP/2025

Subject : Petition under Section 142 read with Section 79(1)(f) of the Electricity Act, 2003 for non-compliance of order dated 12.3.2025 passed in Petition No. 141/MP/2016.

Petitioner : RUVNL

Respondent : GUVNL & 5 others

Date of Hearing : **25.11.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri. Amit Kapur, Advocate, TPCL
Shri. Abhishek Munot, Advocate, TPCL
Shri. Malcolm Desai, Advocate, TPCL
Shri. Samikrith Rao Puskuri, Advocate
Shri. Anand K. Ganesan, Advocate, RUVNL
Shri. Amal Nair, Advocate, RUVL
Ms. Devyani Prasad, Advocate, RUVNL
Ms. Ranjitha Ramachandran, Advocate, GUVNL
Ms. Srishti Kindharia, Advocate, GUVNL
Shri Aneesh Bajaj, Advocate, GUVNL
Ms. Sneha Singh, Advocate, MSEDCL

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for the hearing. Accordingly, the Commission adjourned the matter.

2. The Petition shall be listed for hearing on **8.1.2026**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

